

(ग) आयोजना प्रक्रिया में व्यापक भागीदारी लोगों की भागीदारी तथा स्वैच्छिक संगठनों को महती भूमिका के सुसाध्य बनाने के लिए प्रभुवी विकेन्द्रीकरण यह सुझाया गया है कि आयोजना प्रक्रिया को वित्तीय प्रशासनिक तथा राजकोषीय अधिकारों के प्रत्यायोजन के साथ जिले तथा पंचायत स्तर पर विकेन्द्रीकरण किया जाना चाहिए।

(घ) बदलती परिस्थितियों के अनुसार समायोजन करने में सक्षम बनाने तथा क्षेत्रीय एवं स्थानीय आवश्यकताओं के अनुसार स्कीमों/कार्यक्रमों की अभिकल्पना तथा क्रियान्वयन हेतु राज्यों द्वारा अपनाए जा रहे नवीन प्रकार के उपायों के लिए और अधिक छूट देना।

(ङ) कार्यदल संबंधी विचार-विमर्श क्षेत्रकीय परिव्ययों को अंतिम रूप देने के तरीके केन्द्रीय सहायता का निर्धारण जारी करने आदि सहित राज्य योजनाओं को अंतिम रूप देने के लिए प्रक्रिया की पुनरीक्षा करना।

(च) मामले के "विकासात्मक" स्वरूप पर जोर देने के लिए "योजना तथा गैर-योजना" के तहत व्यय के वर्गीकरण का संशोधन।

(छ) पर्यावरण तथा अन्य स्वीकृतियों के लिए "एकल खिड़की प्रणाली" की स्थापना के जरिए राज्य परियोजनाओं की तेजी से स्वीकृति।

राष्ट्रीय विकास परिषद की बैठकों में ऐसे सभी मुद्दों पर विस्तार से चर्चा की जाती है जहां पर आम सहमति पर पहुंचने का प्रयास किया जाता है। राष्ट्रीय विकास परिषद के विचार-विमर्श में एक सीमा तक लचीलापन लाने तथा आयोजना प्रक्रिया में लगातार उपयुक्त परिवर्तन लाने में सहायक रहे हैं। दिशात्मक आयोजना पर आ गिरी आठवीं योजना भी

ऐसे परामर्श का परिणाम है। अयोजित आर्थिक विकास की प्रक्रिया में राज्यों को हमेशा भागीदारों के रूप में माना गया है। योजनाओं के सफल कार्यान्वयन के लिए केन्द्र तथा राज्यों के संयुक्त उत्तरदायित्व पर सदा जोर दिया गया है।

#### Implementation of Task Force Report on ISS Officers

2633. SHRI IQBAL SINGH; Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) Whether it is a fact that Department of Statistics had some time back appointed a Task Force to look into the career aspirations of ISS Officers;

(b) if so, when the Task Force submitted its report;

(c) whether Government have taken any action on it; and

(d) by when Government propose to implement the suggestions made in the said report?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM):

(a) and (b) A Task force was set up on 28-11-1990 to consider the aspect of Cadre Review of the ISS in all its perspectives. The Task Force submitted a draft report on 15-5-1991.

(c) and (d) The process of consultation with different Departments of the proposals in the report was set in motion. In the meanwhile, in the light of instructions in the context of the efforts for reduction of posts to reduce administrative expenditure, the ongoing cadre review was deferred for the time being. However, the possibility of encadring certain indi-

vidual statistical posts now outside the ISS, pending resumption of the overall cadre review action, is being examined in consultation with the Ministry of Finance.

**Cadre Review of Indian Statistical Service Officers**

2634. SHRI VISVJIT P. SINGH: SHRI SHABBIR AHMAD SALARIA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the 'Pioneer' Delhi edition of June 17, 1992, under the heading "ISS Officers languish in dead-end jobs";

(b) if so, what is the Government's reaction thereto;

(c) whether Government propose to fix a definite date by which the Cadre Review will be completed: and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM) :

(a) Yes, Sir.

(b) to (d) Efforts of the Government have been oriented towards improving the promotional avenues through more and more encadrement of posts and introduction of cadre posts above the Junior Administrative Grade. With the upgradation and encadrement of posts in the higher grades and stoppage of lateral entry at Grade I and II levels (now merged to Junior Administrative Grade) in recent years, there has been improvement in promotional avenues and the cadre strength of ISS has considerably increased.

Promotions were made on regular basis to fill one vacancy in the Higher Administrative Grade and six in the Senior Administrative Grade. Promotions were also made on ad hoc basis to fill up vacancies in the Junior Administrative Grade and Grade HI, pursuant to the permission of the Supreme Court in a then pending Civil Appeal. Steps for promotions on regular basis to Grade EH and JAG are under way subsequent to the final orders of the Supreme Court in April 1992.

A Task Force was set up on 28-11-1990 to consider the aspect of Cadre Review of the ISS in all its perspectives. The Task Force submitted a draft report on 15-5-1991. The process of consultation with different Departments of the proposals in the report was set in motion. In the meanwhile, in the light of instructions in the context of the efforts for reduction of posts to reduce administrative expenditure, the ongoing cadre review was deferred for the time being. However, the possibility of encadring certain individual statistical posts now outside the ISS, pending resumption of the overall cadre review action, is being examined in consultation with the Ministry of Finance.

**Deferring of Cadre Review of ISS Officers due to economy measures**

2635. SHRI MURLIDHAR CHANDRAKANT BHANDARE MISS SAROJ KHAPARDE: SHRI SHAMIM HASHMI: SHRI SURESH PACHOURI;

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that the Cadre Review proposal of the ISS has been deferred as an *economy* measure of the Deptt. of Statistics";

(b) if so, what is the estimated expenditure to the exchequer if the proposals of the Task Force are adopted